

(b) if so, in what way and to which extent; and

(c) how this is affecting the international monetary system ?

THE MINISTER OF STATE OF THE MINISTRY OF PETROLEUM AND NATURAL GAS AND MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI BRAHMA DUTT) : (a) to (c). India, like other developing countries is adversely affected by excessive instability in international exchange rates and has been advocating reforms in the international monetary system to reduce exchange rate instability and misalignments.

Excessive instability in international exchange rates has adverse impact on the international monetary system. It induces expansion and volatility of financial transactions and discourages trade and investment by adding to financial risks for traders and investors. Destabilising uncertainties increase the need for the reserve and capital needs of developing countries.

#### Similipal Tiger Project

\*301. SHRI HARIHAR SOREN : Will the Minister of ENVIRONMENT AND FORESTS be pleased to state :

(a) whether Government are aware of the problems posed by Similipal Tiger Project in Orissa;

(b) if so, whether local factors have not been paid adequate attention; and

(c) if so, the reasons therefor ?

THE MINISTER OF STATE IN THE MINISTRY OF ENVIRONMENT AND FORESTS (SHRI Z. R. ANSARI) : (a) There is no report with the Government of India about problems posed by the Similipal Tiger Reserve in Orissa.

(b) and (c). Do not arise.

#### Reservation for divorced women in Government jobs

\*302. DR. G. VIJAYA RAMA RAO : Will the PRIME MINISTER be pleased to state :

(a) whether Government propose to provide age concession and reservation in all Government jobs for divorced women;

(b) if so, the details thereof; and

(c) if not, the reasons thereof ?

THE MINISTER OF STATE IN THE MINISTRY OF PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS AND MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI P. CHIDAMBARAM) : (a) to (c). The Government have already provided relaxation for upper age limit to divorced women who are not remarried up to the age of 35 years (upto 40 for Members of SC/ST) for purpose of appointment to Group C and D posts under the Government. There is no proposal to provide reservation in Government jobs for divorced women. There are legal and constitutional difficulties in providing such relaxation.

[Translation]

#### Air pollution in Delhi

\*304. SHRI R. M. BHOYE :  
DR. B. L. SHAILESH :

Will the Minister of ENVIRONMENT AND FORESTS be pleased to state :

(a) whether according to a recent study air pollution through vehicular emissions has crossed the permissible limits;

(b) the details thereof;

(c) whether air pollution in Delhi has increased rapidly and may prove to be a health hazard;

(d) whether the intense air pollution is the main cause of breathing troubles; and

(e) the steps taken to check the menace ?